

Message from Rajya Sabha

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:

In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Goods and Services Tax (Second Amendment) Bill 2025, which was passed by the Lok Sabha at its sitting held on the 1st December, 2025 and transmitted to the Rajya Sabha for its recommendations and to state that this House has not recommendations to make to the Lok Sabha in regard to the said Bill.

12.05½ hrs